

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3923  
ANSWERED ON:20.04.2010  
FUNDS FOR AGRICULTURE MARKETING INFRASTRUCTURE  
Choudhry Smt. Shruti

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether negligible or no amount of funds have been sanctioned and released till 31.01.2010 to the agriculture dominated State of Haryana as subsidy under the scheme for development of Agriculture Marketing Infrastructure, Grading and Standardisation;
- (b) if so, the reasons and justification therefor; and
- (c) the remedial measures taken/ proposed to be taken by the Government in the matter?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): Yes, Madam.

(b): The scheme of Development/Strengthening of Agriculture Marketing Infrastructure, Grading and Standardization is applicable in those States which have reformed their State Agricultural Produce Market Committee Act as per the model State Agricultural Produce Marketing (Development & Regulation) Act 2003, especially with reference to the provision of direct marketing, contract farming and setting up of markets in private and cooperative sector. As State of Haryana doesn't fulfill the requirements, the scheme is not applicable in that State.

(c): The State Government of Haryana is being persuaded to adopt the requisite reforms.